

Name of the Corporate Debtor

SARE REALTY PROJECTS PRIVATE LIMITED

Date of commencement of CIRP

05.03.2021

List of Unsecured Financial Creditors ( other than in class) as on

22.3.2021

															(Amount in Rs.)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Details of Claim Received															
S. N	Name of Creditor	Identification No	Date of receipt	Total Amount Claimed	Amount of claim Admitted	Nature of Claim	Amount covered by Security Interest.	Amount covered by Guarantee	Whether Related Party	% of Voting Share in COC	Amount of Contingent Claim	Amount of any Mutual dues, that may be	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any
1	Avon Infracon Pvt. Ltd.	34	22.03.2021	334901402	0	Unsecured Financial Creditor(other than in class)	0	0	To be checked	0.00	0	0	0	334901402	copy of agreement and other proof required to verify the claimed debt is financial debt. The claim is filed in old form and hence revised form with all supporting including identification proof, authority letter etc required. As per form it is claimed not a related party but enclosed balance sheet with claim form shows CD as related party. clarification required.
Total				334901402	0		0	0		0	0	0	0	334901402	
<b>Note 1</b>															

Please note that due to non availability of books and records of the Corporate Debtor, claims are provisionally admitted based on documents submitted with declaration under provision of I& B code. The amount shall be modified in accordance to provision of code and upon updation of records, substantive evidence and documents. The creditors are advised to submit IRP/RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.